

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SUMMER VACATION 2020 - Summer Vacation for the Subordinate Courts in the State of Andhra Pradesh including Tribunals and Labour Courts under the control of High Court of Andhra Pradesh for the year 2020 - NOTIFIED

ROC No.600/NO/2019

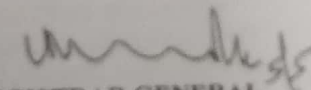
Dated: 05.05.2020

NOTIFICATION No.9/NO/2020

In partial modification of the Notification No.33/NO/2019 in ROC No.600/NO/2018, dated 10.12.2019, and in exercise of the power conferred under Section 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Andhra Pradesh hereby notifies the Summer Vacation for the Subordinate Courts in the State of Andhra Pradesh, including Tribunals and Labour Courts working under the control of the High Court of Andhra Pradesh, for the year 2020 as under:

VACATION	FROM	TO	COURTS
SUMMER VACATION	26.05.2020	12.06.2020	For all the District Courts and Civil Judges (Senior Division) under the control of High Court of Andhra Pradesh
	Tuesday, the 26 th day of May, 2020 to Friday, the 12 th day of June, 2020 (both days inclusive)		
	01.06.2020	12.06.2020	For all the Courts of Civil Judges (Junior Division)-cum-Judicial Magistrates of First Class (on civil side) and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Andhra Pradesh
	Monday, the 1 st day of June, 2020 to Friday, the 12 th day of June, 2020 (both days inclusive)		

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8/5/2020


I/c. REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh.
- 13) The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
- 15) The Secretary to Govt., Law (LA & J-Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
- 16) The Registrar, A.P. Lokayukta, Hyderabad.
- 17) The Registrar, A.P. State Consumer Disputes Redressal Commission, Vijayawada.
- 18) The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam.
- 19) The Special Judge for Trial of CBI Cases, Visakhapatnam.
- 20) The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
- 21) The Registrar, Railway Claims Tribunal, Secunderabad.
- 22) The Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 23) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrars General, All High Courts in India.
- 26) The Secretary, Bar Council of A.P., High Court, Amaravati.
- 27) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 28) The Public Prosecutor for the State of Andhra Pradesh, High Court of A.P., Amaravati.
- 29) The Administrative Officer, Government Pleaders' Office High Court of A.P., Amaravati.
- 30) The Administrator General and Official Trustee, High Court Building, Hyderabad.
- 31) The Director of Prosecutions, Vijayawada.
- 32) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 33) The President, High Court Advocates' Association, Amaravati.
- 34) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh.
- 35) The Commissioner, Information & Public Relations, Andhra Pradesh, RTC Bhavan, Vijayawada. (with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Vijayawada.
- 37) The News Director, Doordarshan Kendra, Vijayawada.
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi }
Andhra Jyothi, Vaartha, The Hindu & Indian Express. } With a request for making
necessary announcement
- 39) The Deputy Director, Information & Public Relation Department, Andhra Pradesh Secretariat, Velagapudi.
- 40) The Overseer, High Court of Andhra Pradesh.
- 41) SPARE.

OFFICE

Dis. No. 1730

The
R.O.

OFFICE OF THE PRINCIPAL DISTRICT JUDGE :: KURNOOL.

Dis. No. 1730/Estt/2020.

Dated: 09-05-2020.

The Notification of the Honourable High Court of Andhra Pradesh, Amaravathi in R.O.C.No.366/2019-B.Spl., dated 05-05-2020 is **Communicated** to all the Judicial Officers in the Kurnool District, all the Additional District and Sessions Judge's including the Additional District and Sessions Judge working in Fast Track Court with a request to send their consent and turn of list of their availment subject to their eligibility of Vacation of Permission to the official email of the Prl.District Judge, Kurnool, knl.pdj-ap@aij.gov.in so as to enable this Court to submit the consolidated turn wise list along with in-charge arrangements for summer vacation-2019 in the prescribed Proforma to the Honourable High Court of Andhra Pradesh at Amaravathi, as directed.

B-2 9/5/2020
I Additional District Judge,
FAC.Principal District Judge,
Kurnool.
Chun
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To:

All the Judicial Officers in the Kurnool District

The Secretary, DLSA, Kurnool.

Note:- Copy of the same can be downloaded from the Official Website of the Prl.District Court, Kurnool.